

Accounting Year. [Placed in Library. See No. LT—7752/84.]

Comptroller and Auditor General thereon. [Placed in Library. See No. LT—7754/84].

Annual Report etc. of the Indian Railway Construction Limited, New Delhi and the Rail India Technical and Economic Services Limited, New Delhi for 1982-83

Annual Report etc. of the National Institute of Public Cooperation and Child Development, New Delhi for the year 1982-83 and Addendum to the resolution dt. 19.12.83 i.e. Indian National Code for protection and Promotion of breast-feeding breast-feeding.

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P.K. THUNGO) : I beg to lay on the Table :

(1) (i) Review by the Government on the working of the Indian Railway Construction Company Limited, New Delhi, for the year 1982-83.

(ii) Annual Report of the Indian Railway Construction Company Limited, New Delhi, for the year 1982-83 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—7753/84]

(2) (i) Review by the Government on the working of the Rail India Technical and Economic Services Limited, New Delhi, for the year 1982-83.

(ii) Annual Report of the Rail India Technical and Economic Services Limited, New Delhi, for the year 1982-83 along with Audited Accounts and the comments of the

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Public Cooperation and Child Development, New Delhi, for the year 1982-83 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Institute of Public Co-operation and Children Development, New Delhi, for the year 1982-83.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT—7755-84].

(3) A copy of the Addendum* (Hindi and English versions) to the Resolution dated the Indian National Code for Protection and Promotion of Breast-feeding. [Placed in Library. See No. LT—7756/84].

*The resolution was laid on the Table on the 22nd December, 1983.